

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:2167
ANSWERED ON:29.07.2002
STOCKHOLM CONVENTION ON CARBONIC POLLUTION
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Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether India is now entitled to receive grants under Global Environmental Facility (GEF) as per Stockholm Convention on Carbonic Pollution;
- (b) if so, the present norms for receiving grants from GEF;
- (c) the amount of grants received under the same so far; and
- (d) the effective steps taken by the Government to check Carbonic Pollution in the country ?

Answer

MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU)

- (a) The Ministry is not dealing with the Convention titled "Stockholm Convention on Carbonic Pollution".
- (b),(c) & (d) Do not arise.